

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 219**  
**(IB)-1671(ND)2019**  
**IA-3927/2023, IA-3411/2023**

**IN THE MATTER OF:**

**M/s. Northern ARC Capital Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Five Core Electronics Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Warish Taneja, & Adv. Rarul in IA-3927/2023

**For the Respondent** :

**For the UBI** : Adv. Ekta Chaudhary

**For the RP** : Adv. Manoj Kulshrestha, Adv. Amarnath, Adv. Chirag Bhati, Adv. Saurabh Jain

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.03.2024.

**Sd/-**  
**(COURT OFFICER)**